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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/718/ (IB)/2017  
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES  
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Monica Chopda K. For T.K. Bhaskar	Counsel for Respondent	
2.	N.A.S. Richard	counsel for Petitioner	

**ORDER**

Counsel representing both the parties are present. Petitioner's Counsel stated that there was an order passed by MSME in relation to the dispute between the parties. The Respondent Counsel stated that they have not received copy of the order. Counsel for the petitioner is directed to furnish a copy of the order to the other side. The matter is adjourned at request for hearing submissions by both the sides. Put up on 06/07/2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)